

Block Development Officer are included in the cadre of Tripura Civil Service and Tripura Junior Civil Services respectively. There is no separate cadre Rules for appointment of Project Executive Officer and Block Development Officer in Tribal Development Blocks. The recruitment to these posts are made as per provisions of aforesaid cadre rules.

(b) The State Government have been requested to furnish full details in the matter.

Delhi Slum Area Controlled by Municipal Corporation of Delhi, D. D. A. and Land Development Authority

2012. SHRI SHASHI BHUSHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the percentage of Delhi slum area controlled by the Municipal Corporation of Delhi, Delhi Development Authority and the Land and Development Authority separately ;

(b) whether due to three authorities controlling Delhi slum area, it is very difficult to coordinate and work in the interest of the residents there ; and

(c) whether there is any proposal to put the Delhi slum area under the charge and control of one single authority , if so, when a final decision is likely to be taken in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) (a) The Delhi slum areas are under the control of the Municipal Corporation of Delhi and the Delhi Development Authority, the latter administers colonies in an area of 1565 acres, where squatters are rehabilitated after being removed from the place of squatting

(b) and (c) For better administration of the slum clearance and improvement scheme, a proposal to bring all the slum areas of Delhi under one authority is under consideration. However, it is not possible to indicate precisely any time limit by which a final decision in the matter could be taken.

Effect on Road Building Work due to Shortfall in Production of Road Rollers and Shortage in Steel

2013. SHRI ARVIND NETAM : Will

the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether persistent shortfall in the production of road rollers and acute shortage of steel required for bridges and culverts are hampering Central Sector road building work in the States , and

(b) if so, the steps Government propose to take in future in this direction ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) : (a) Yes, Sir

(b) With the emphasis on road development, there has been a spurt in the demand for road rollers. During the three calendar years 1969-1970 and 1971 the production of road rollers had only been 335, 386 and 336 respectively against an annual licensed capacity of 1520 road rollers. This was not sufficient to meet even the back log of demands. Letters of intent have been issued recently to two more manufacturers and the grant of such a letter to a third party is being processed. Licences are also being given for raw materials and components to the three units in production, and it is also proposed to grant licence for the import of special components also in order to increase production. The question of meeting the shortfall is therefore engaging the serious attention of Government.

As regards steel, its availability is at present below the demand. Every effort is being made to improve production by the Steel plants through technological improvements, better industrial relations etc. Meanwhile efforts are also being made to import additional quantity of steel required for execution of Central road/bridge schemes during the period of the Fourth Plan.

Funds to N. D. M. C. Improvement in Slum Areas

2014. SHRI ARVIND NETAM : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have sanctioned Rs. 3 lakhs to the New Delhi Municipal Committee for carrying out improvements in slum areas in the City ; and

(b) if so, the reasons for not giving grants to the Delhi Municipal Corporation where much more slum area exists ?